

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

DATE OF ORDER : 24.1.2003

1. OA No. 293/2001

Kanti Prasad Chauhan son of Shri Ladu Ram Chauhan by caste Chauhan aged about 58 years, resident of 566-3-1, behind Dr. Jhamaria LTC Colony, Vaishali Nagar, Ajmer. Presently working as Sr. T.D. A. (T.G.), O/o GMTD, Ajmer.

2. OA No. 294/2001

Hari Prasad Tiwari son of Shri Ganga Dhar Tiwari by caste Tiwari, aged about 61 years, resident of 120, Adarsh Nagar, Ajmer. Presently Retired as Sr. T.D.A.(T.G.) o/o G.M.T.D., Ajmer.

.... Applicants.

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Chief General Manager, Telecom, Rajasthan Circle, Jaipur.
3. General Manager Telecom, District Ajmer.

.... Respondents.

Mr. P.N. Jatti, Counsel for the applicants.

Mr. B.N. Sandu, Counsel for the respondents.

CORAM

Hon'ble Mr. Justice G.L. Gupta, Vice Chairman

Hon'ble Mr. A.P. Nagrath, Member (Administrative)



ORDER

PER MR. JUSTICE G.L. GUPTA

Heard the learned counsel for the parties. Both parties say that this matter is identical to the matter decided on 16.1.2003 in OA No. 292/2001, Manohar Singh Chauhan vs. Union of India & Others. It is submitted that these OAs may be disposed of giving the same directions. In view of the submissions made by the learned counsel for the parties, we do not think it necessary to enter into merits of the case.

2. As ordered in OA No. 292/2001, Manohar Singh Chauhan vs. Union of India & Others, we direct the applicants to make fresh representations to the respondents pointing out their grievances. The respondents shall dispose of the said representations within a period of three months from the date of receipt of such representations. If the applicants are aggrieved of the order of disposal of the representations, they shall be at liberty to challenge the same before the appropriate forum.
3. Applications are disposed of accordingly with no order as to costs.

(A.P. NAGRATH)
MEMBER (A)

(G.L. GUPTA)
VICE CHAIRMAN